

- (ख) यदि हां, तो उसका ब्यौरा क्या है;  
 (ग) क्या उपर्युक्त योजना को अब तक मंजूरी दे दी गई है; और

(घ) यदि नहीं, तो उसके क्या कारण हैं?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री एम. अरुणाचलम): (क) जी, हां।

(ख) गुजरात सरकार ने बड़ौदा शहर के संबंध में ओवरसीज डेवेलपमेंट एडमिनिस्ट्रेशन (यू के) से वित्तीय सहायता लेने के लिए हाल ही में एक परियोजना प्रस्ताव रस्तुत किया है। परियोजना प्रस्ताव में स्लमों को सम्पूचे शहरी ढांचे में इस प्रकार बसाने का विचार है जिससे सम्पूर्ण शहर लाभान्वित होगा। प्रस्ताव में सामुदायिक विकास, आय बढ़ाने, शिक्षा, स्वास्थ्य सुधार, भौतिक सुधार और पर्यावरणीय सुधार जैसे विभिन्न क्रियाकलापों का विचार है। परियोजना की अनुमानित लागत 52.79 करोड़ रुपए है।

(ग) और (घ) चूंकि ओ डी ए की निधियां पहले ही से प्रतिबंधित हैं इसलिए ओ डी ए इस समय सहायता देने की स्थिति में नहीं है।

#### Supply of Water to Bhopal

3985. SHRI SURESH PACHOURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that the dreaded diseases like Cholera, gastroentitis etc., spread in Madhya Pradesh due to contaminated supply of water therein;

(b) if so, whether Government have formulated any scheme to provide safe potable water to the residents of Bhopal or sanctioned any specified central assistance to Madhya Pradesh Government in this regard;

(c) if so, what are the details thereof;

(d) if answer to part (b) above be in negative the reasons therefor; and

(e) what action Government propose to take to provide safe potable water in Bhopal and other parts of Madhya Pradesh?

THE MINISTER OF STATE IN THE

MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No report has been received from the Govt. of Madhya Pradesh.

(b) and (c) No, Sir. However, a project proposal for Augmentation of Water Supply to Bhopal from Kolar dam was submitted by the State Government in order to provide safe and adequate potable water to the citizens of Bhopal. This project was approved from technical angle by 'the Central Public Health & Environmental Engineering Organisation on 22.1.83 at an estimated cost of Rs. 27.23 crores.

(d) and (e) Water Supply is a State subject. It is the responsibility of the State Governments and urban local bodies to provide safe and adequate water supply to the people in the urban areas by making necessary provision in the State plan and through internal resource generation.

#### De-requisitioning the Premises in Delhi

3986. SHRI G.Y. KRISHNAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what steps Government have taken as on date to get de-requisitioned the premises and restore them to their owners after the expiry of maximum statutory period in Union Territory of Delhi; and

(b) if so, what remedial action Government have taken so far or propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) As on date there is no premises requisitions by the Dte. of Estates in Union Territory of Delhi which has completed the maximum statutory period required for derequisitioning the premises except cases of three premises with are sub-judice. Centralised data collection has not been

done in respect of properties requisitioned by other Ministries Deptt, of the Central Govt.

(b) Does not arise.

**Promotion of Scheduled Caste/Scheduled Tribe Candidates in C.P.W.D**

3987. SHRI ANAND PRAKASH GAUTAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that C.P.W.D. had promoted 139 Junior Engineers (Civil) to the post of Assistant Engineers (Civil) vide Office Order No. 210 and 230 dated 10th May, 1977 and 1st July, 1977 including 26 of Scheduled Caste/ Scheduled Tribe candidates;

(b) whether it is also a fact that except Scheduled Caste/Scheduled Tribe all the general candidates had further been promoted to higher grade as Executive Engineer; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir. As a matter of fact 133 Junior Engineers (Civil) including 23 belonging to SC/ST category were promoted to the post of Assistant Engineer (Civil) vide Office Order No. 330 dated 01.07.1977.

(b) No, Sir. In fact the seniority of the officers promoted vide order dated 01.07.1977 underwent change when regular year-wise panels for promotion to the grade of Assistant Engineer (Civil) were prepared in 1986 for the years 1973 and onwards. Depending upon revised seniority position and based on their service record candidate belonging to general as well as SC/ST categories have been promoted as Executive Engineer (Civil) in their turn.

(c) Question does not arise in view of above.

**Promotion of Asstt. Engineer in Central Public Works Department**

3988. SHRI ANAND PRAKASH GAUTAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Department of C.P.W.D. had promoted 232 Assistant Engineers (Civil) to the post of Executive Engineer from 8/90 to 11/92 in Decemeals but only, G SC/ST Assistant Engineers (Civil) figured in the lists of promotion instead of 76 while more than 90 Assistant Engineers (Civil) belonging to SC/ST were available; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) Between August, 1990 and November 1992, 237 Assistant Engineers (Civil) have been promoted on *ad-hoc* basis as Executive Engineers (Civil). This includes 8 Assistant Engineers (Civil) belonging to the S.C. 60 vacancies were reserved for Assistant Engineer (Civil) belonging to the SC/ST. In accordance with the instructions issued by the Government SC/ ST officers who are within the zone of promotion are to be considered for vacancies reserved for them and if sufficient number of SC/ST officers are not available, the zone of consideration is to be extended to 5 times the number of vacancies and, within the extended zone, only SC/ST officers are to be considered for promotion. Only 32 SC/ST officers figured in the zone of consideration meant for vacancies reserved for them and, out of them, 23 SC/ST Assistant Engineers have been empanelled for *adhoc* promotion, based on their service records. As already mentioned, 8 SC/ST Assistant Engineers have been promoted and the remaining 15 are included in the panel and awaiting promotion.